

*Friday,  
20th February, 1891*

ABSTRACT OF THE PROCEEDINGS  
OF THE  
Council of the Governor General of India,  
  
**LAWS AND REGULATIONS**

**Vol. XXX**

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ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS,

1891

VOLUME XXX



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1892

*Abstract of the Proceedings of the Council of the Governor General of India,  
assembled for the purpose of making Laws and Regulations under the pro-  
visions of the Act of Parliament 24 & 25 Vict., Cap. 67.*

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The Council met at Government House on Friday, the 20th February, 1891.

PRESENT:

His Excellency the Viceroy and Governor General of India, G.C.M.G.,  
G.M.S.I., G.M.I.E., *presiding*.

The Hon'ble Lieutenant-General Sir G. T. Chesney, K.C.B., C.S.I., C.I.E., R.E.

The Hon'ble Sir A. R. Scoble, Q.C., K.C.S.I.

The Hon'ble P. P. Hutchins, C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble Colonel R. C. B. Pemberton, R.E.

The Hon'ble J. W. Quinton, C.S.I.

The Hon'ble F. M. Halliday.

The Hon'ble Rao Bahádúr Krishnaji Lakshman Nulkar, C.I.E.

The Hon'ble H. W. Bliss, C.I.E.

The Hon'ble Sir Romesh Chunder Mitter, Kt.

The Hon'ble G. H. P. Evans.

The Hon'ble J. Nugent.

The Hon'ble J. L. Mackay, C.I.E.

ACT X OF 1841 AMENDMENT BILL.

The Hon'ble SIR DAVID BARBOUR moved that the Select Committee on the Bill to amend Act X of 1841 (*Registration of Ships*) be instructed to submit their Report at the next meeting of the Council.

The Motion was put and agreed to.

EASEMENTS BILL.

The Hon'ble SIR ANDREW SCOBLE moved that the Select Committee on the Bill to provide for the extension of the Indian Easements Act, 1882, to certain areas in which that Act is not in force be instructed to submit their Report at the next meeting of the Council.

The Motion was put and agreed to.

58 *AMENDMENT OF INDIAN MERCHANDISE MARKS ACT, 1889,  
AND SEA CUSTOMS ACT, 1878; AMENDMENT OF PORTS  
ACT, 1889; SUNDRY.*

[*Sir Andrew Scoble; Sir David Barbour.*] [20TH FEB., 1891.]

INDIAN MERGHANDISE MARKS ACT, 1889, AND SEA CUSTOMS  
ACT, 1878, AMENDMENT BILL.

The Hon'ble SIR ANDREW SCOBLE also presented the Report of the Select Committee on the Bill to amend the Indian Merchandise Marks Act, 1889, and the Sea Customs Act, 1878.

PORTS ACT, 1889, AMENDMENT BILL.

The Hon'ble SIR DAVID BARBOUR presented the Report of the Select Committee on the Bill to amend and supplement the Indian Ports Act, 1889.

SUNDRY BILLS.

The Hon'ble SIR DAVID BARBOUR also moved that the Hon'ble Mr. Bliss be added to the Select Committees on the following Bills, namely:—

Bill to amend Acts I of 1859 (*Merchant Seamen*), VII of 1880 and V of 1883 (*Indian Merchant Shipping*);

Bill to amend the Indian Merchant Shipping Act, 1880;

Bill to amend Act X of 1841 (*Registration of Ships*).

The Motion was put and agreed to.

The Council adjourned to Friday, the 27th February, 1891.

S. HARVEY JAMES,  
*Secretary to the Government of India,  
Legislative Department.*

FORT WILLIAM; }  
*The 20th February, 1891.* }